

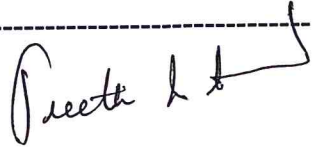
(4)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi S. Arasu - for RAJAGOPAL & RAGHUNATHAN Lawyers	Counsel for Petitioners	

ORDER

Ms Preethi S Arasu, counsel for petitioners present. CA 72/2017 has been filed in TCP 63/2016 wherein Dy. Inspector General of Registration, Chennai and the Inspector General of Registration, Santhome, High Road, Chennai, are proposed to be impleaded as R14 & R15 in CA 1/2014. The counsel submitted that notice has been served on the proposed respondents but there is no representation. Therefore, Registry is directed to issue notice to both the proposed respondent and counsel for petitioner is also directed to send notice to the proposed respondents by speed post and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on **30.05.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)